

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 202
(IB)-423(PB)/2023

IN THE MATTER OF:

Punjab National Bank International
Limited

.... Petitioner

v.

MBL (MP) Toll Road Company Limited

.... Respondent

Order U/s. 7 of (IBC)

Order delivered on 23.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant/Respondent in main case : Adv. Anusuya Salwan, Adv. Nikita Salwan,
Adv. Rachit Wadhwa

For the FC : Adv. Mithilesh Kumar Pandey, Adv. Rahul

ORDER

Heard the Ld. Counsels appearing for the parties. At request and by consent, list the matter **tomorrow i.e. 24.04.2024 for continuation of arguments.**

-Sd/-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

23.04.2024
Lalit